COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 270 OF 2015

Dated: 16th August, 2016

PRESENT: HON'BLE MRS. JUSTICE RANJANA P. DESAI, CHAIRPERSON
HON'BLE MR. I.J. KAPOOR, TECHNICAL MEMBER

In the matter of :

Renewable Energy Developers Association of Karnataka ....Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Gulia

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

ORDER

As agreed by learned counsel for the parties, list the matter on ***27.09.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt